

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/153/2016  
NAME OF THE PETITIONER(S) : C. Ganapathy & 3 others  
NAME OF THE RESPONDENT(S) : M/s Edison Global Solutions Private Limited & 4 others  
UNDER SECTION : 397/398, 402, 403

S.No.	Name (in Capital)	Represented by	Signature
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**ORDER**

Matter is called. No representation on behalf of both the parties. Matter is adjourned for the appearance of both the parties failing which appropriate order will be passed.  
Put up on **28.11.2017 at 10.30 A.M.**

—sd—  
MEMBER (TECHNICAL)  
ghk

—sd—  
MEMBER (JUDICIAL)